

THE GAUHTI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 10th of May, 2024

NO. HC.VII-54/2024/4214/A ### In partial modification of this Registry's earlier Notification **NO. HC.VII-54/2024/4122/A** dated **06-05-2024**, the Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officers of Assam Judicial Service to attend the "***Orientation Programme on New Criminal Laws***" scheduled to be held w.e.f **13-05-2024 to 15-05-2024** from **09:00 A.M. to 05:15 P.M.** instead of **21-05-2024 to 23-05-2024** at the Judicial Academy, Assam.

Sl. No.	Name of the Officer	Designation and Place of Posting
1.	Shri Chatra Bhukhon Gogoi	Member, MACT, No.3, Kamrup (M), Guwahati
2.	Smti Mallika Dutta	Principal Judge, Family Court, Nalbari
3.	Smti Tasfia Hussain	Add. Sessions Judge cum Special Judge, POCSO, Amingaon
4.	Smti. Najmee Ayysha Ahmed	Add. Sessions Judge-cum- Special Judge, POCSO, Morigaon
5.	Shri Nilkamal Das	Addl. District & Sessions Judge, No.2, Nagaon
6.	Shri Nur Muhammad Abdullah Ahmed	Addl. District & Sessions Judge, Golaghat

The nominated Officers are requested to report at the venue (**Judicial Academy, Assam**) on **13-05-2024 at 08:45 A.M.** for the aforesaid orientation programme.

By Order,
Sd/- S. Dhar

REGISTRAR (JUDICIAL)

Memo No.HC.VII-54/2024/4215/A

Dated: 10-05-2024

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District and Sessions Judges, Golaghat / Kamrup / Morigaon / Nagaon

(He/She is requested to inform all the nominated Judicial Officers under his/her control about this notification)

6. All the nominated Judicial Officers
7. The nominated Judicial Officers.

a. The nominated Judicial Officers ***willing to avail accommodation*** are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at ***judicialacademyassam@gmail.com*** on or before ***11-05-2024*** to enable the Academy to arrange for accommodation.

Name & Designation	Date of Arrival	Mobile Number (WhatsApp)

b. **Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.**

c. **The nominated Officers are to arrange for accommodation and food for the staff accompanied by them, if any.**

8. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).

9. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.

10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak,
Gauhati High Court, Guwahati for his Lordship's kind information.
11. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

Handwritten signature and date: 10-05-2024

REGISTRAR (JUDICIAL)